

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5949**  
**TO BE ANSWERED ON 10<sup>th</sup> APRIL, 2017**

**REQUESTS FOR RATE CONTRACTS OF PRODUCTS**

**5949. SHRI INNOCENT:**

**SHRI KAUSHAL KISHORE:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Directorate General of Supplies and Disposals (DGS&D) has refused to continue or has not entertained the request from OEM/ partners for rate contracts of software, storage, networking and security items which are not on GeM and their current rate contract would expire on 31st March, 2017;
- (b) if so, the details thereof, company wise;
- (c) the names of companies and/or their authorized partners for renewal or fresh tender for rate contract beyond 31st March, 2017; and
- (d) whether the DGS&D plans to conclude the rate contract for products whose rate contract is expiring on 31st March, 2017 and if so, the details and the time thereof?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

- (a) to (c) These product categories have been brought on GeM. The concerned companies are uploading their products on GeM.
- (d) As per Rule 148 of GFR-2017, Rate Contracts will not be concluded for products available on GeM.

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